

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 13/95/AMR/2022	IA(IBC)/358/2022	95 of IBC	Central Bank of India Vs. Griddaluru Vamsi Krishna & Segno Cereamics Private Limited (under Liquidation)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/358/2022:

The Counsel for the Financial Creditor submits that the copy of the Application is not served on her. The Counsel for the Personal Guarantor shall serve copy of the Application on the Financial Creditor. List the matter on 22.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**